

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BLUECREST TECHNOLOGY  
PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
|----|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | Bluecrest Technology Private Limited                                                                                                                                                                                                                                                                                                                                                                                                                         |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 11.09.2018                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED                           | Registrar of Companies -Mumbai                                                                                                                                                                                                                                                                                                                                                                                                                               |
| 4. | CORPORATE IDENTITY NUMBER OF CORPORATE PERSON                                                | U74999MH2018FTC313862                                                                                                                                                                                                                                                                                                                                                                                                                                        |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | NPV House, D Wing, Chanakya CHS Limited, Link Road, Kandivali (W), Mumbai 400067, Maharashtra.                                                                                                                                                                                                                                                                                                                                                               |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 28.02.2022                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | <b>Name:</b> Nilesh Sharma<br><b>Address:</b> C-10, Lower Ground Floor, Lajpat Nagar-III, New Delhi-110024<br><b>Email Id:</b><br><a href="mailto:nilesh.sharma@rrrinsolvency.com">nilesh.sharma@rrrinsolvency.com</a> ,<br><a href="mailto:bluecrest.vol.liquidation@gmail.com">bluecrest.vol.liquidation@gmail.com</a><br><b>Telephone Number:</b> +91 98114 18701, 011- 42440071-74<br><b>Reg.No:</b> IBBI Reg. No.: IBBI/IPA-002/IP-N00104/2017-18/10232 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 30.03.2022                                                                                                                                                                                                                                                                                                                                                                                                                                                   |

Notice is hereby given that the Bluecrest Technology Private Limited has commenced voluntary liquidation on 28.02.2022. The stakeholders of Bluecrest Technology Private Limited are hereby called upon to submit a proof of their claims, on or before 30.03.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

*Nilesh Sharma*  
*05/03/2022*

Nilesh Sharma  
Liquidator in the matter of Bluecrest  
Technology Private Limited  
[nilesh.sharma@rrrinsolvency.com](mailto:nilesh.sharma@rrrinsolvency.com)  
Reg. No: IBBI Reg. No.: IBBI/IPA-002/IP-  
N00104/2017-18/10232

Date: 03.03.2022  
Place: New Delhi